

National Company Law Tribunal

Allahabad Bench

C P NO. 74/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017

NAME OF THE COMPANY: HMA Natural Foods Ltd

SECTION OF THE COMPANIES ACT: 14 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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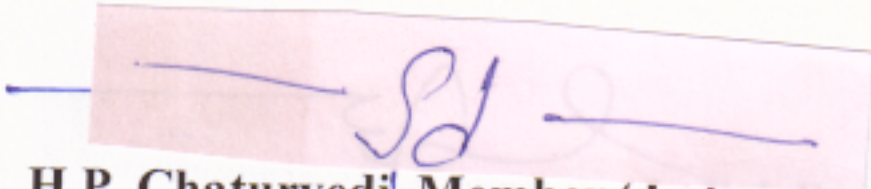
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CA NO.74/ALD/2017

Sh. Shahid Kazmi, Advocate for the petitioner. He informs that he is in process of filing an authentic copy of the relevant extract of the special resolution passed by the company for seeking approval from this Court. Hence, the time is granted. The matter be listed on 26<sup>th</sup> October, 2017.

Dated:09.10.2017

  
H.P. Chaturvedi, Member (Judicial)

Typed by:  
Kavya Prakash